

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Gowtham Kumar	Counsel for Respondent	Kh & Km
2.	B. Hari Krishnan	Counsel for Petitioner	Baner.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments. The time of the Court is over. Matter is adjourned for the arguments of the Counsel for the Respondent. Put up on **03.01.2018 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)